

BEFORE THE NATIONAL GREEN TRIBUNAL,  
FARIDKOT HOUSE, COPERNICUS MARG, NEW DELHI-  
110007

O.A. NO. 339/2023

IN THE MATTER OF:-

DEEPTI GUPTA

.....APPLICANT

VERSUS

MINISTRY OF ENVIRONMENT AND  
FOREST & CLIMATE CHANGE

.....RESPONDENT

INDEX

<u>S.No.</u>	<u>PARTICULARS</u>	<u>PAGE NO.</u>
1.	Short Affidavit on behalf of MCD	2-3
2.	Annexure – "A" Photographs of cleaning the said cluster on various date	4-25

THROUGH

*Puja Kalra*

(PUJA KALRA)

COUNSEL FOR NORTH DMC.  
430, LAWYERS CHAMBERS  
DELHI HIGH COURT

mob: 9312839323

DELHI

Dated:/2.07.2024

BEFORE THE NATIONAL GREEN TRIBUNAL,  
FARIDKOT HOUSE, COPERNICUS MARG, NEW DELHI-  
110007

O.A. NO. 339/2023

IN THE MATTER OF:-

DEEPTI GUPTA

.....APPLICANT

VERSUS

MINISTRY OF ENVIRONMENT AND  
FOREST & CLIMATE CHANGE

.....RESPONDENT

N.D.O.H 19.07.2024

SHORT AFFIDAVIT FILED ON BEHALF OF NORTH  
DELHI MUNICIPAL CORPORATION

I, Arvind Kumar S/o Sh. Munshi Ram, aged 47 years, Assistant Commissioner, Keshavpuram Zone, Municipal Corporation of Delhi, Keshavpuram, New Delhi, do hereby solemnly affirm and declare as under:-

1. That the deponent is working as Assistant Commissioner, Keshav Puram Zone, MCD, Delhi and well conversant with the facts of the case and as such competent to swear the present affidavit, on behalf of the Municipal Corporation of Delhi.
2. That this short affidavit is being filed in compliance of the directions given by this Hon'ble Tribunal vide orders dated 21.12.2023 wherein it was directed that action taken report is to be filed with regard to appropriate remedial measures regarding site in question.
3. That the Slum Cluster / Canal is situated on the land of Irrigation and Water Resources Department, Govt. of Haryana adjacent to the Western Yamuna Canal. In regard to park in question, it is submitted that it belongs to Delhi Development Authority.



*Arvind Kumar*

4. That the Municipal Corporation of Delhi (MCD) has made provisions to collect MSW from the residents of the cluster by deploying a waste collection vehicle (tipper) on a daily basis. It is further submitted that around half metric ton of solid waste is collected, then composted and processed in the Plant on daily basis. The wet waste is sent to composted pits and dry waste is sent to processing unit at Bawana Plant where the waste is processed at Waste to Energy Plant.
5. Further, the MCD has also installed a garbage bin on the other side of the cluster to facilitate collection of garbage and to prevent littering.
6. Furthermore dumps of garbage around the dustbin are regularly cleared by the Corporation.
7. Awareness activities have been carried out in the cluster to discourage residents from throwing garbage in the Canal or in the surrounding area.
8. The photographs showing the cleaning of garbage on day to day basis are annexed herewith as Annexure-'A'.



11 2 JUL 2024

*[Signature]*  
 DEPONENT

Verified at Delhi on this \_\_\_\_\_ day of July, 2024 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and information derived from the official record. No part of it is false and nothing material has been concealed there from.

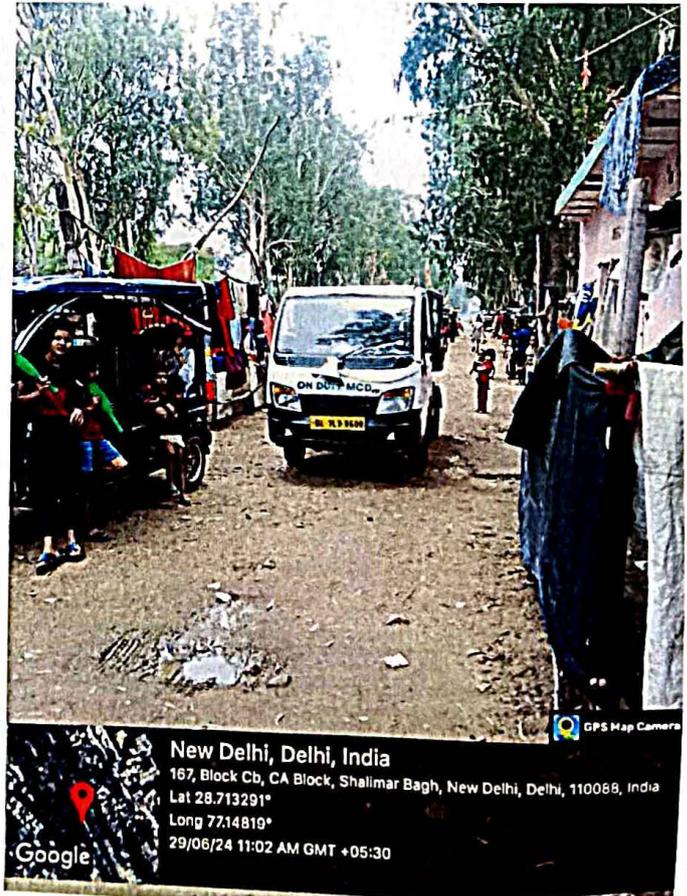
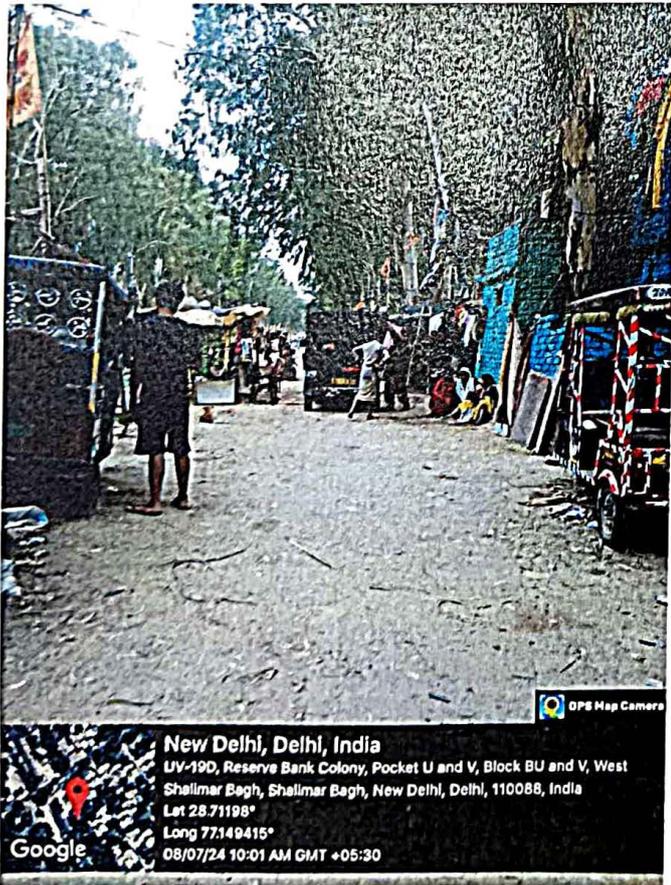
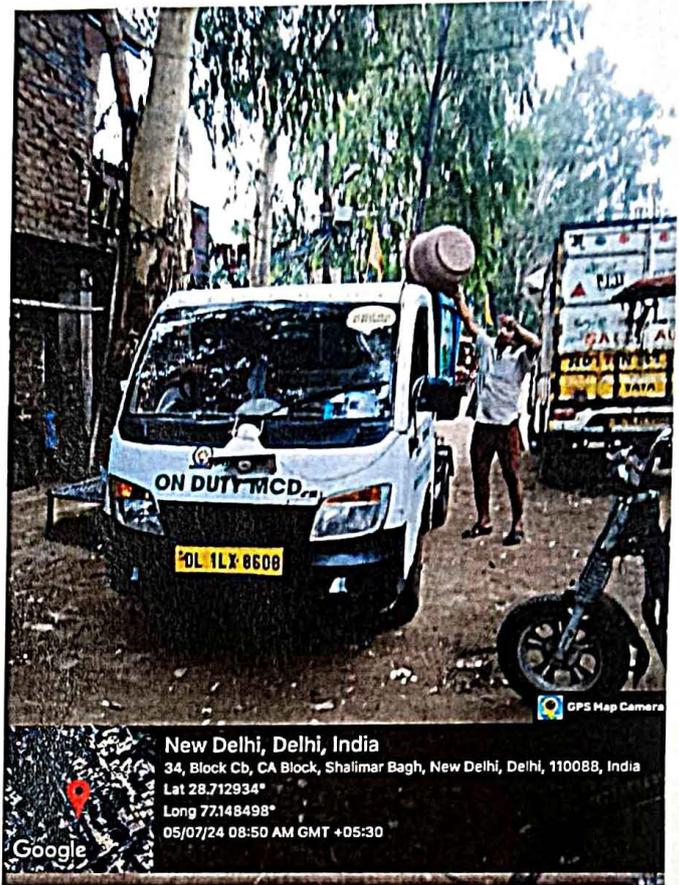
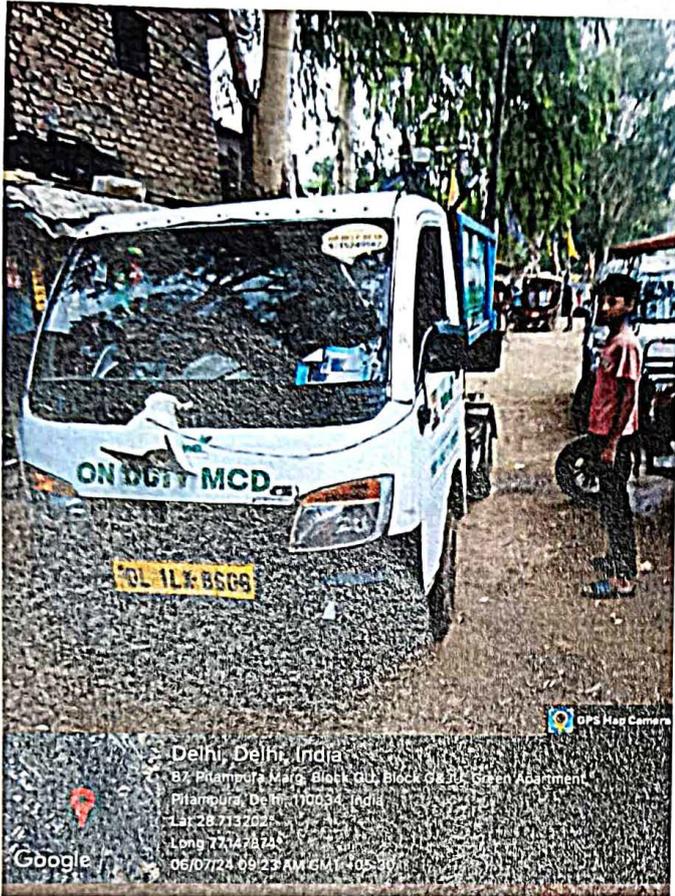
*[Signature]*  
 I identified the Dependent who has signed/humb impression before me  
 I identified the Dependent who has signed/humb impression before me

*[Signature]*  
 DEPONENT

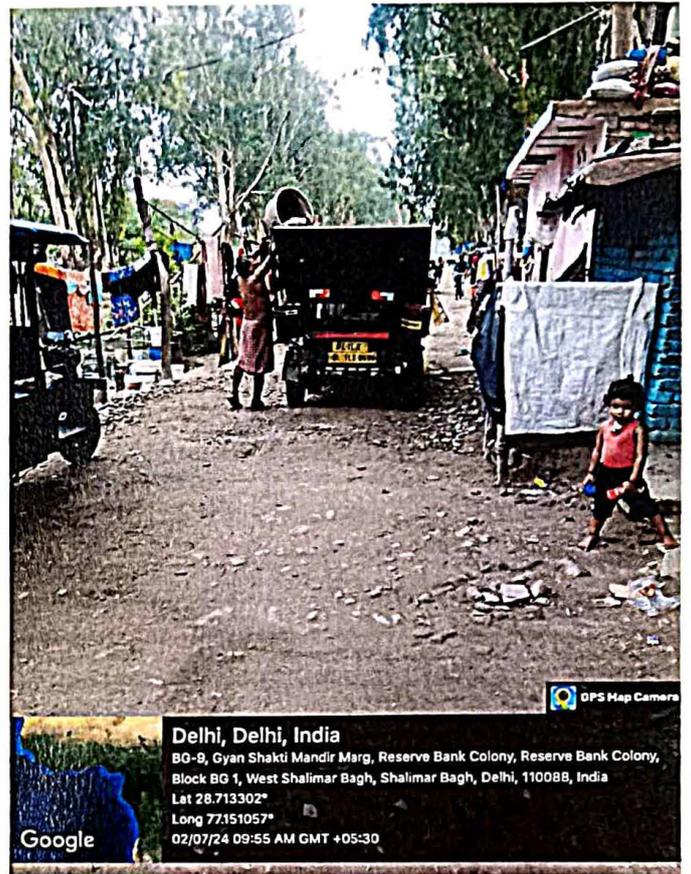
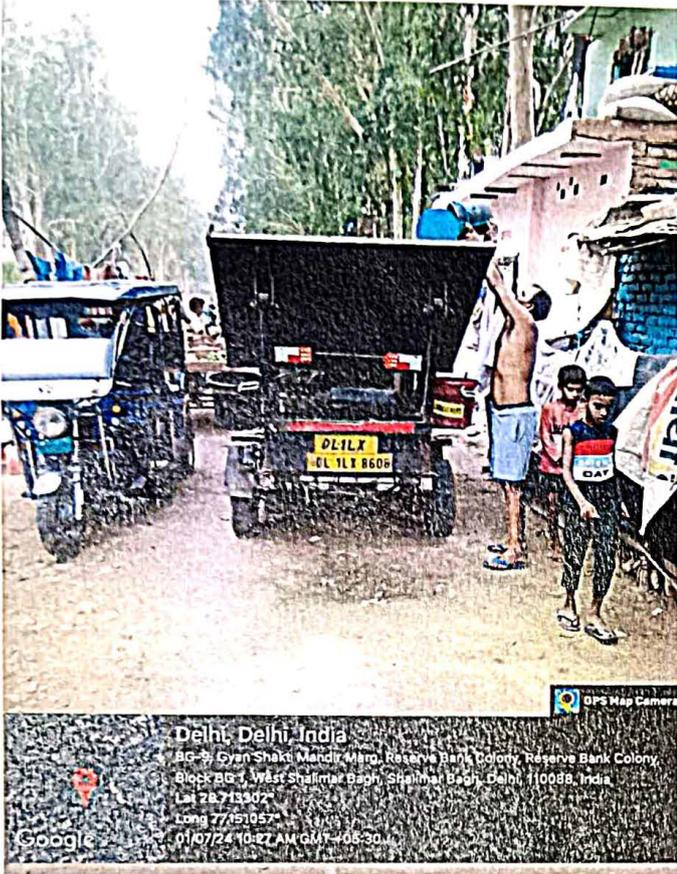
CERTIFIED THAT THE CONTENTS EXPLAINED TO THE DEPONENT EXECUTANT WHO IS SEEMED PERFECTLY TO UNDERSTAND APPROVED & DEPOSED BEFORE ME AT NEW DELHI  
*[Signature]* (99)  
 IDENTIFY THE EXECUTANT/DEPONENT WHO HAS SIGNED IN MY PRESENCE  
 VINOD KUMAR TIWARI Advocate, Reg. No. 1151/2020  
 NOTARY PUBLIC (NEW DELHI)

11 2 JUL 2024

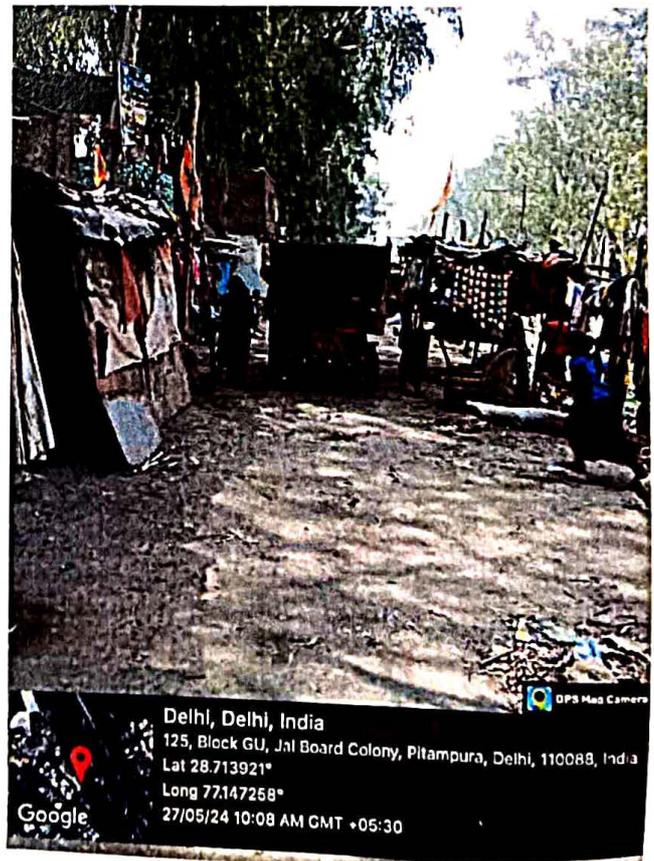
*Handwritten notes and the number 4*



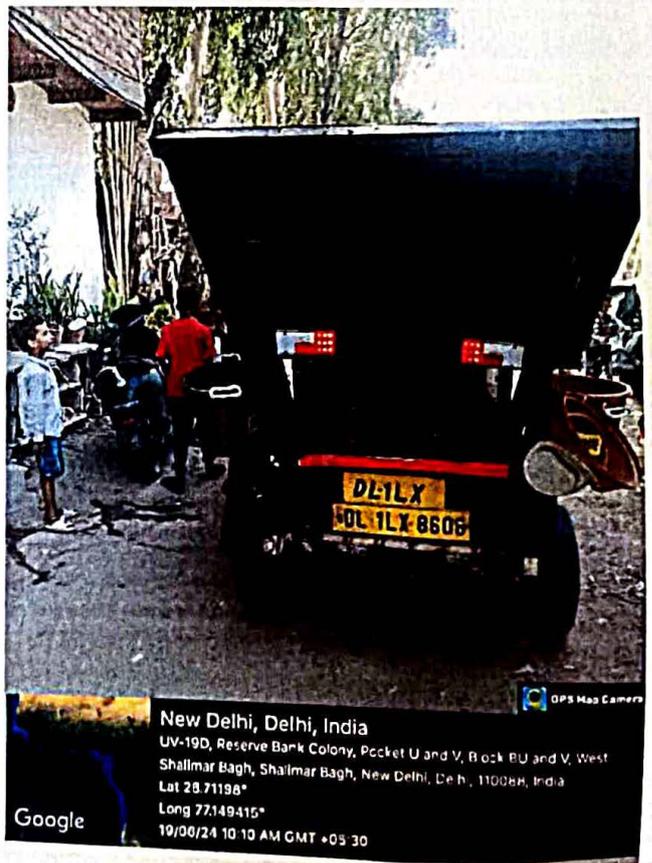
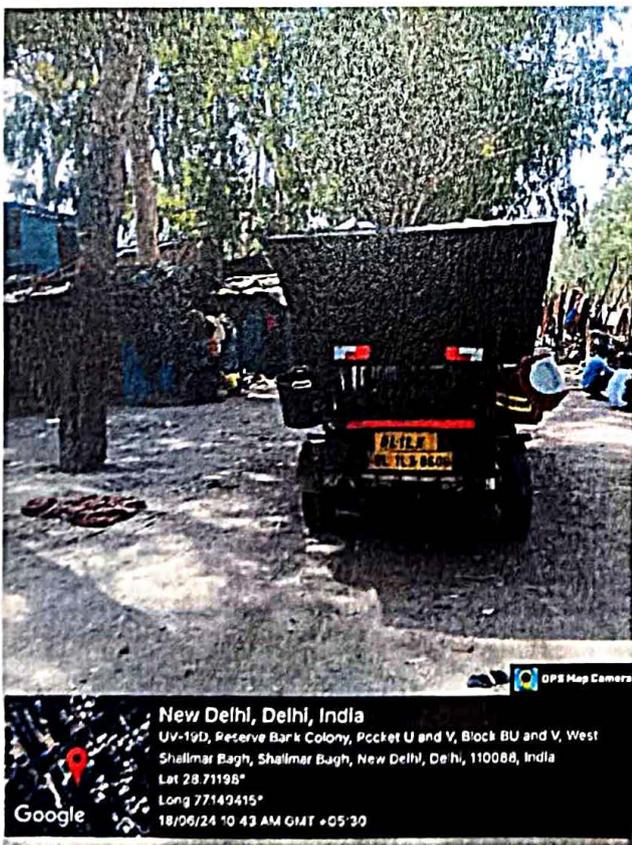
*Handwritten signatures and dates: 28/5/24 and 29/6/24*



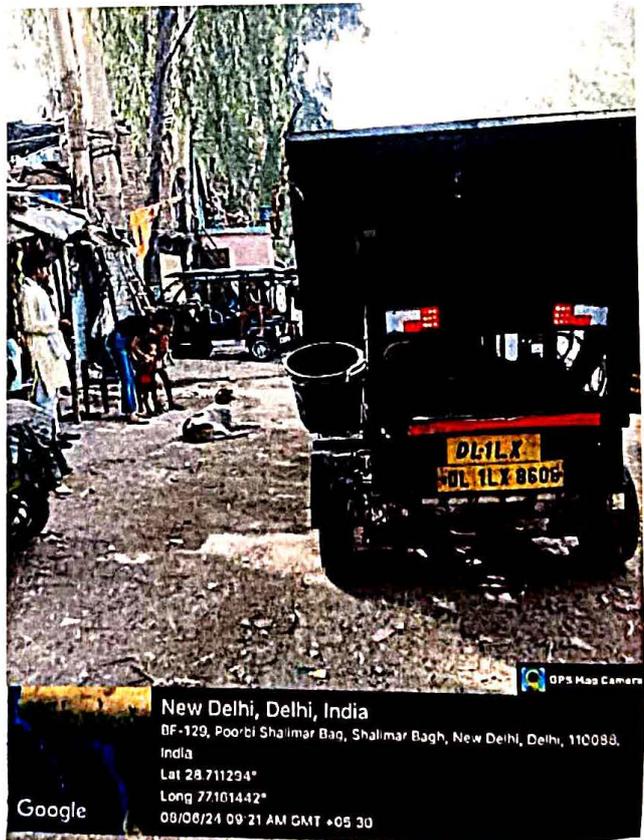
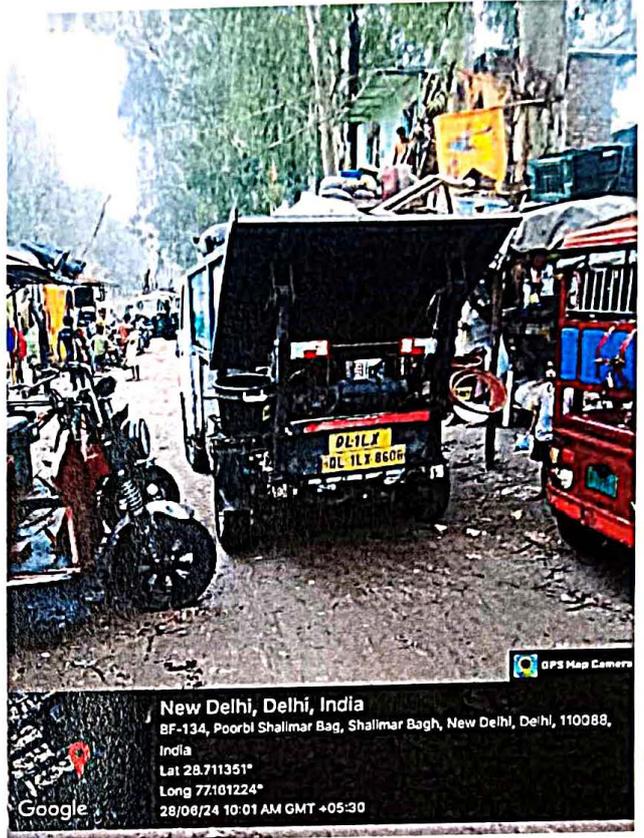
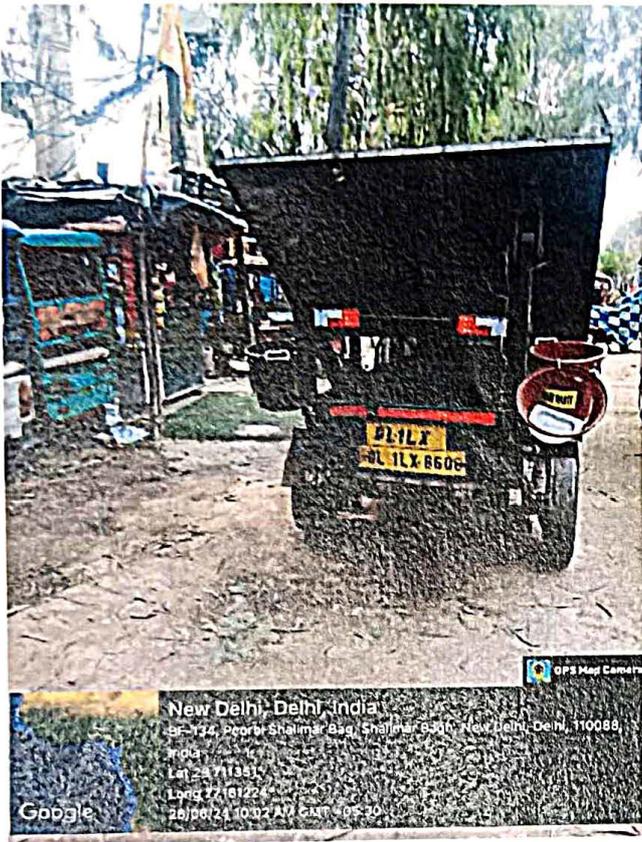
*[Handwritten signatures]*  
 8156  
 56



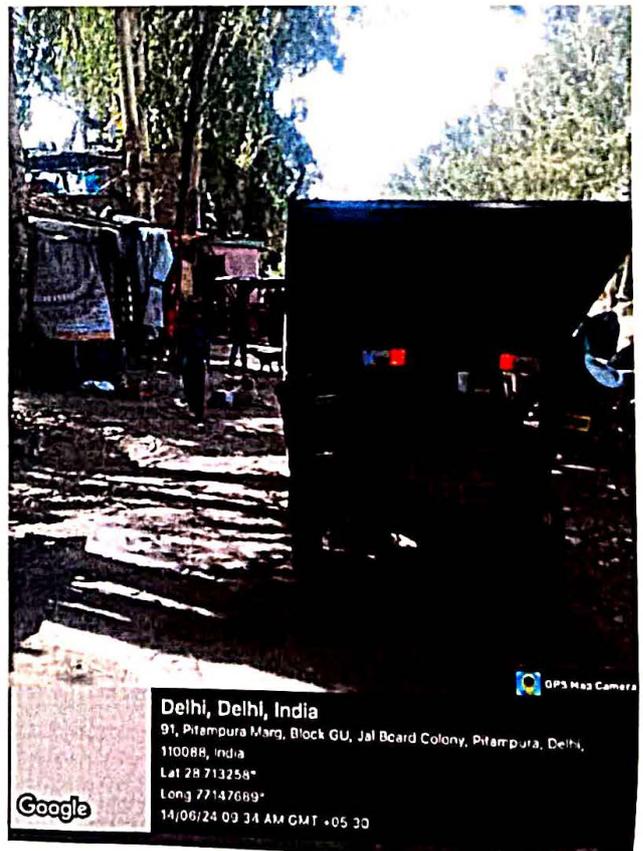
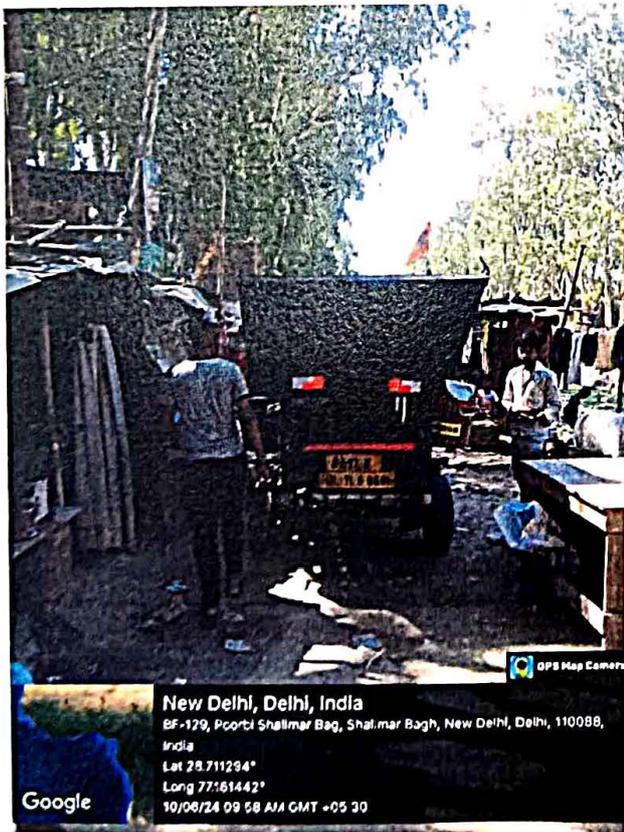
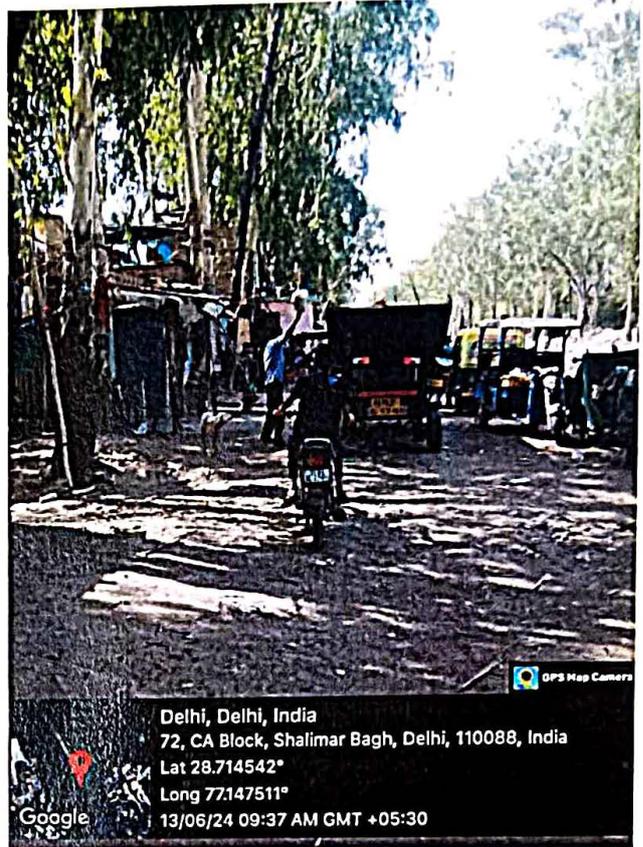
*Handwritten signatures and numbers:*  
 8/56  
 56



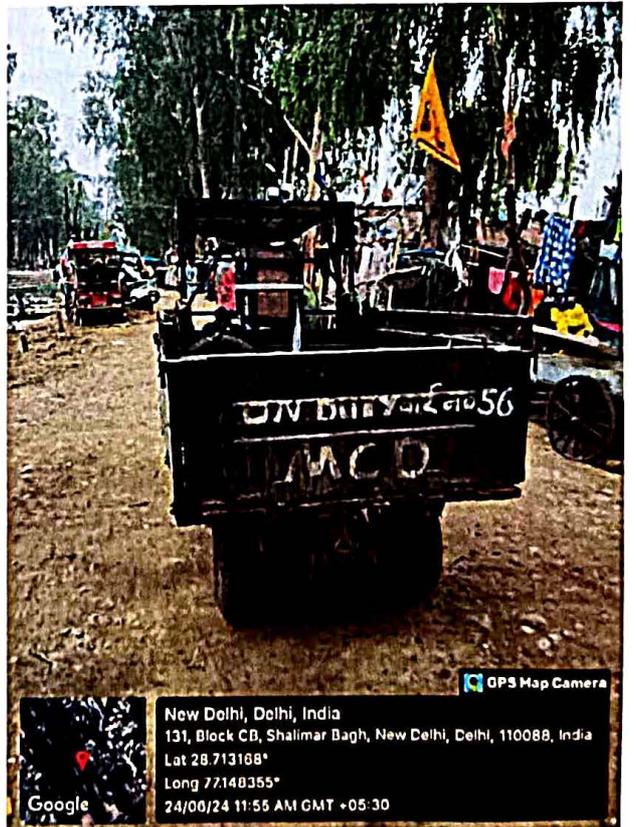
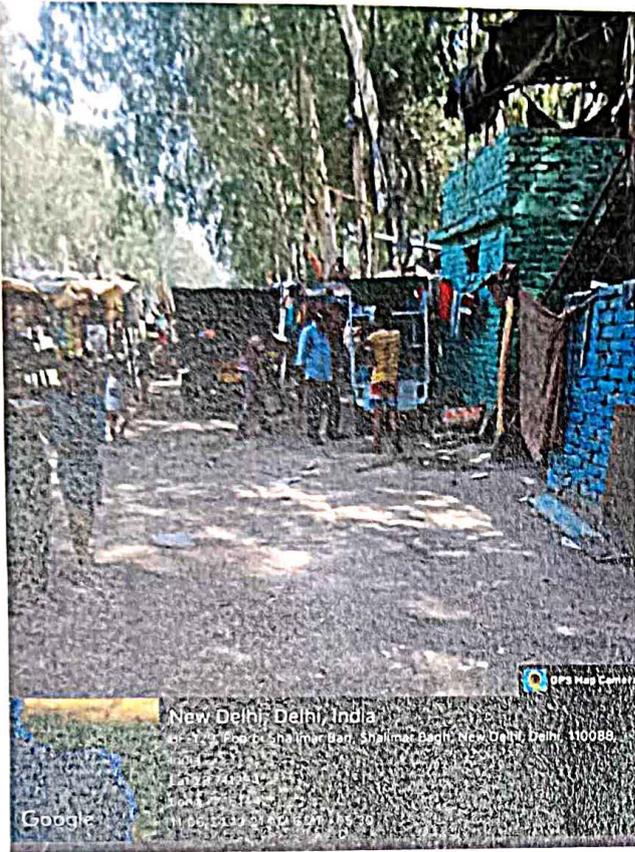
*Handwritten signatures and numbers:*  
 A. Kumar 8752  
 [Signature] 8752-51



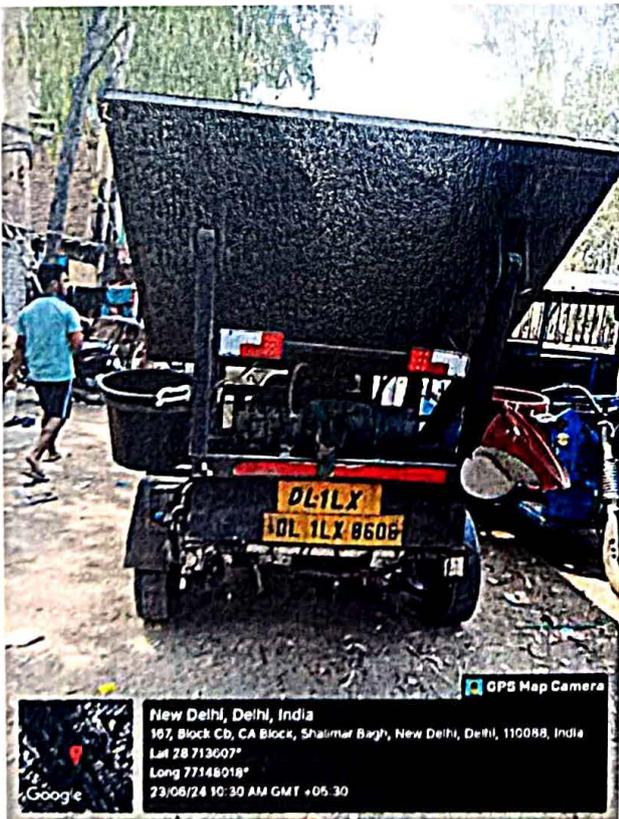
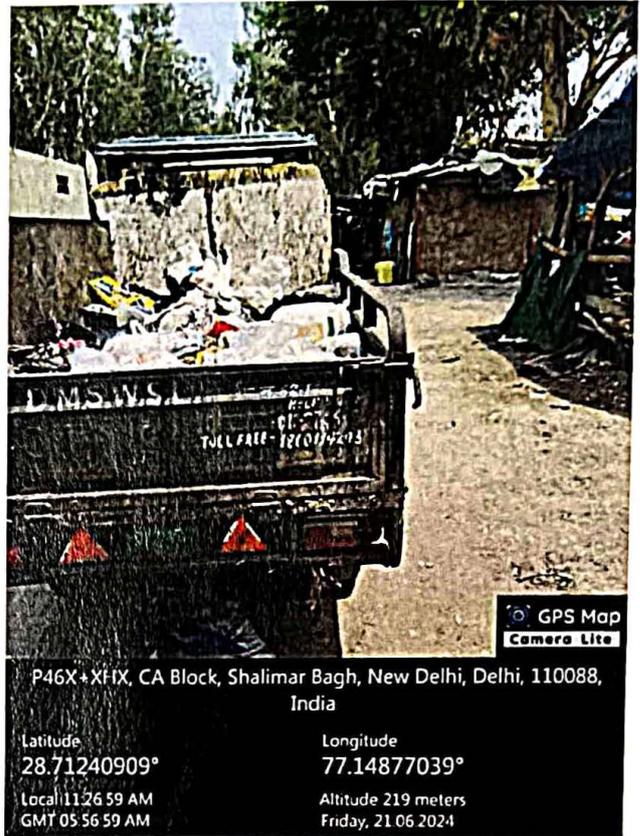
*Handwritten signatures and dates:*  
S. Kumar 8/36  
S. Kumar 8/36



*Handwritten signatures and numbers:*  
 8157  
 558-56



*Handwritten signatures and numbers:*  
 8506  
 56



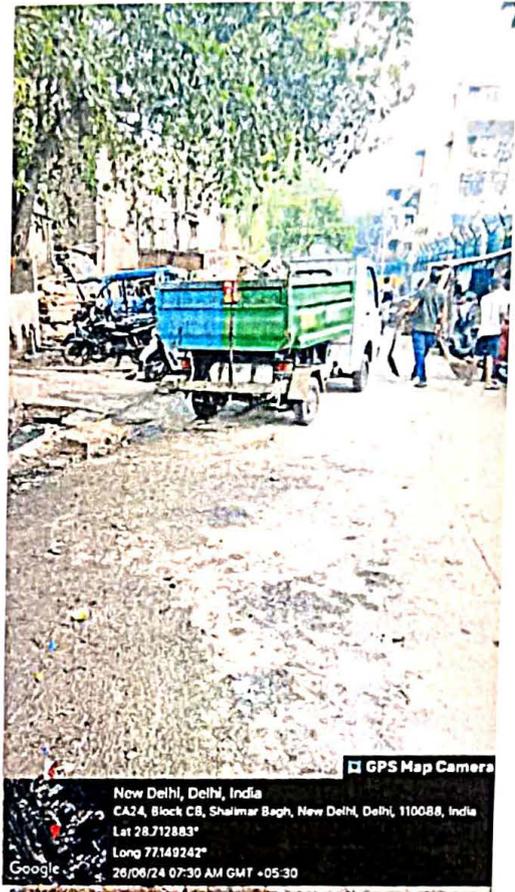
*Handwritten signatures and initials:*  
 1. A large signature that appears to be "S. Singh" with "ST/56" written below it.  
 2. A signature that appears to be "S. Singh" with "100/56" written below it.



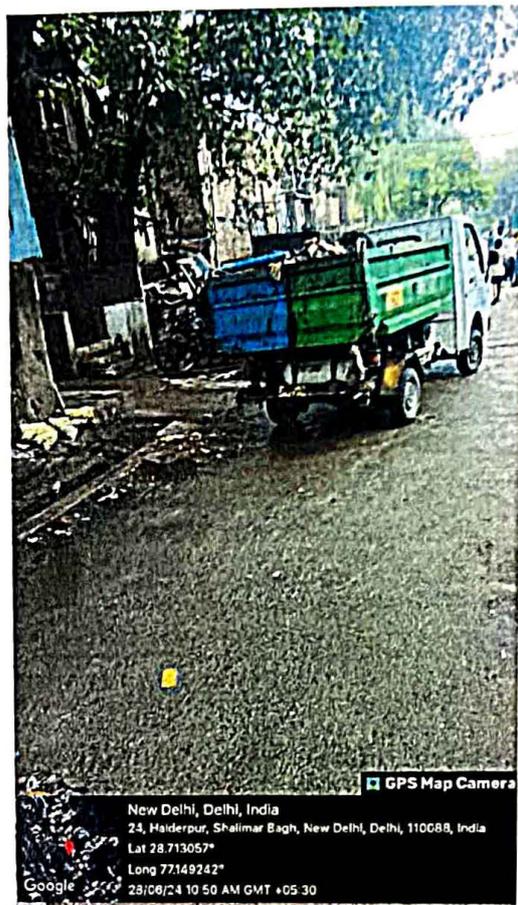
*Handwritten signatures and dates:*  
 8/5/24 857  
 20/8/24 86



*Handwritten signatures and initials:*  
 STS  
 36



*Handwritten signatures and numbers:*  
 Signature: 8158  
 Signature: 558 56



*Handwritten signatures and numbers:*  
 8156  
 85856



*Handwritten signatures and initials in blue ink.*



*Handwritten signatures and text:*  
 5756  
 257-2



*[Handwritten signature]*  
750-56

*[Handwritten signature]*  
750-56

*Handwritten signature and initials: SG, 9/5/24*



**GPS Map Camera**  
 New Delhi, Delhi, India  
 P47X+7GP, Shiva Colony, CA Block, Shalimar Bagh, New Delhi, Delhi, 110088, India  
 Lat 28.713347°  
 Long 77.148574°  
 21/02/24 11:19 AM GMT +05:30



**GPS Map Camera**  
 New Delhi, Delhi, India  
 P47X+7GP, Shiva Colony, CA Block, Shalimar Bagh, New Delhi, Delhi, 110088, India  
 Lat 28.713309°  
 Long 77.148529°  
 21/02/24 11:18 AM GMT +05:30



**GPS Map Camera**  
 New Delhi, Delhi, India  
 63, UV Block, Block U and V, West Shalimar Bagh, Shalimar Bagh, New Delhi, Delhi, 110088, India  
 Lat 28.71075°  
 Long 77.15206°  
 13/05/24 09:12 AM GMT +05:30



**GPS Map Camera**  
 New Delhi, Delhi, India  
 53, UV Block, Block U and V, West Shalimar Bagh, Shalimar Bagh, New Delhi, Delhi, 110088, India  
 Lat 28.710683°  
 Long 77.151918°  
 13/05/24 08:59 AM GMT +05:30

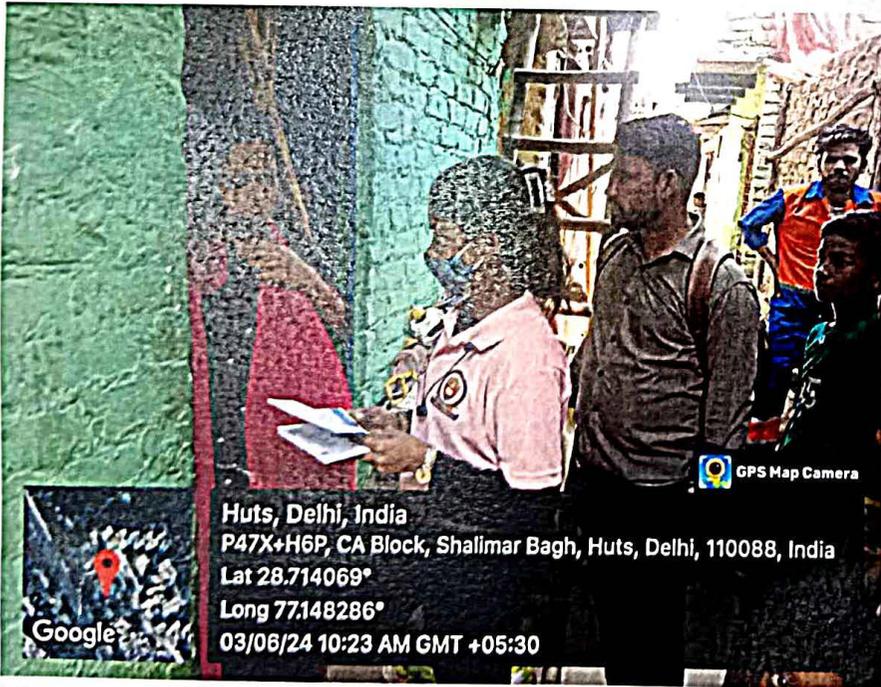


New Delhi, Delhi, India  
 53, DV Block, Block U and V, West Shalimar Bagh, Shalimar Bagh, New Delhi, Delhi, 110088, India  
 Lat 28.710738°  
 Long 77.152006°  
 13/05/24 08:51 AM GMT +05:30

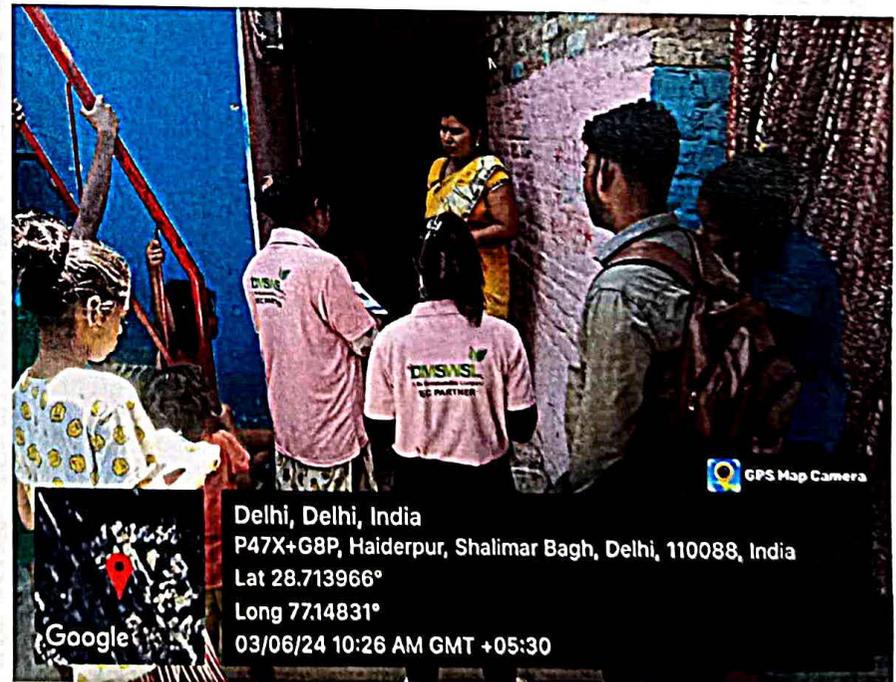


Delhi, Delhi, India  
 P47X+G8P, Haiderpur, Shalimar Bagh, Delhi, 110088, India  
 Lat 28.713826°  
 Long 77.148237°  
 03/06/24 10:09 AM GMT +05:30

*Handwritten signature*  
 SA SG



Huts, Delhi, India  
 P47X+H6P, CA Block, Shalimar Bagh, Huts, Delhi, 110088, India  
 Lat 28.714069°  
 Long 77.148286°  
 03/06/24 10:23 AM GMT +05:30



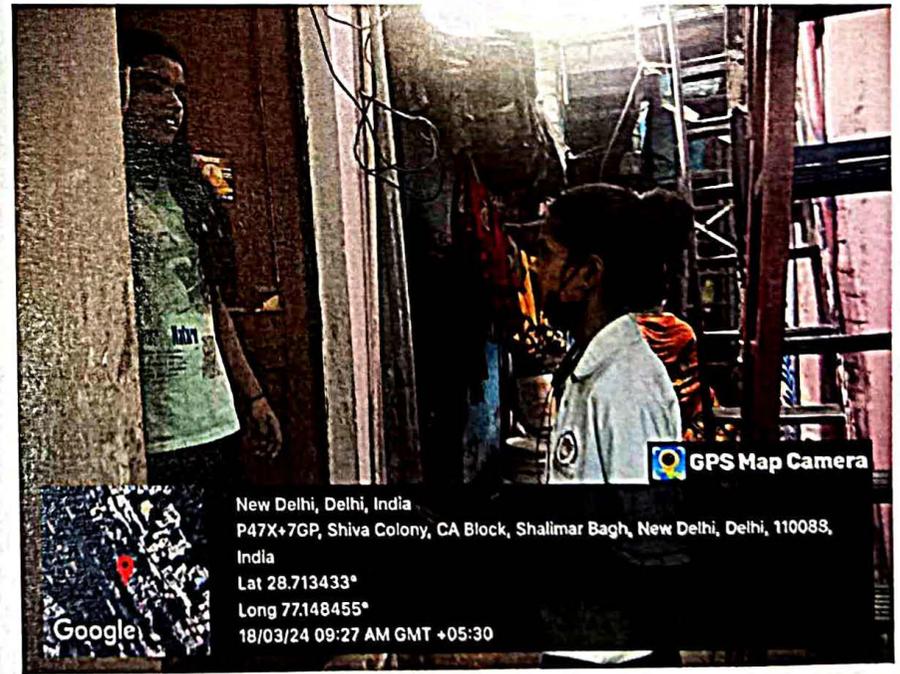
Delhi, Delhi, India  
 P47X+G8P, Haiderpur, Shalimar Bagh, Delhi, 110088, India  
 Lat 28.713966°  
 Long 77.14831°  
 03/06/24 10:26 AM GMT +05:30

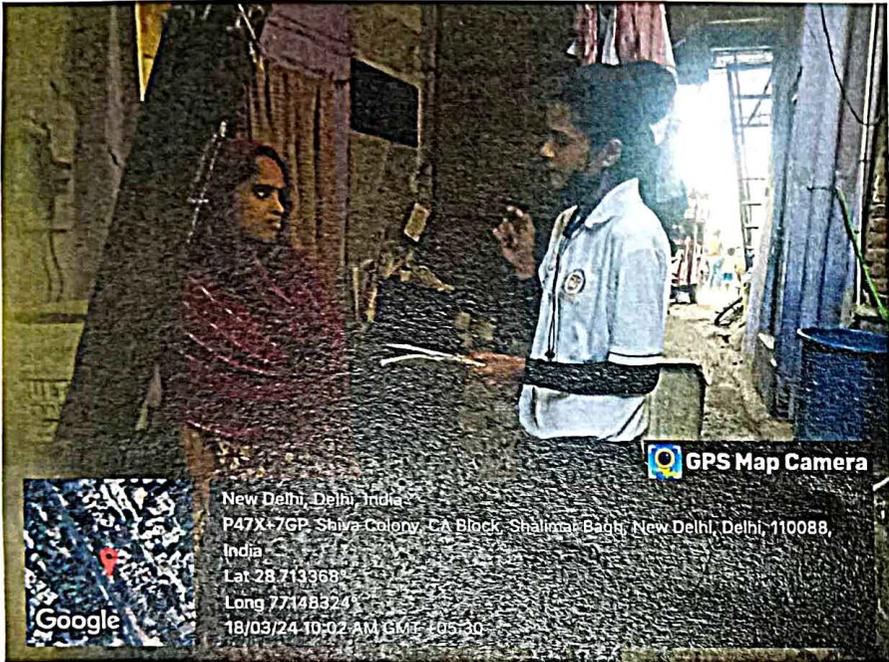
*Handwritten signature*



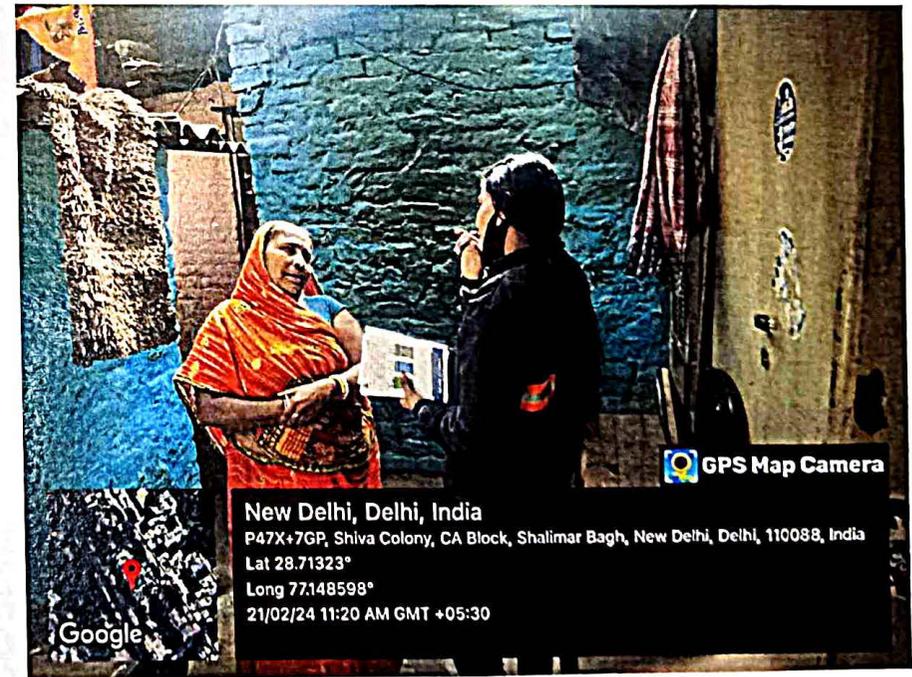
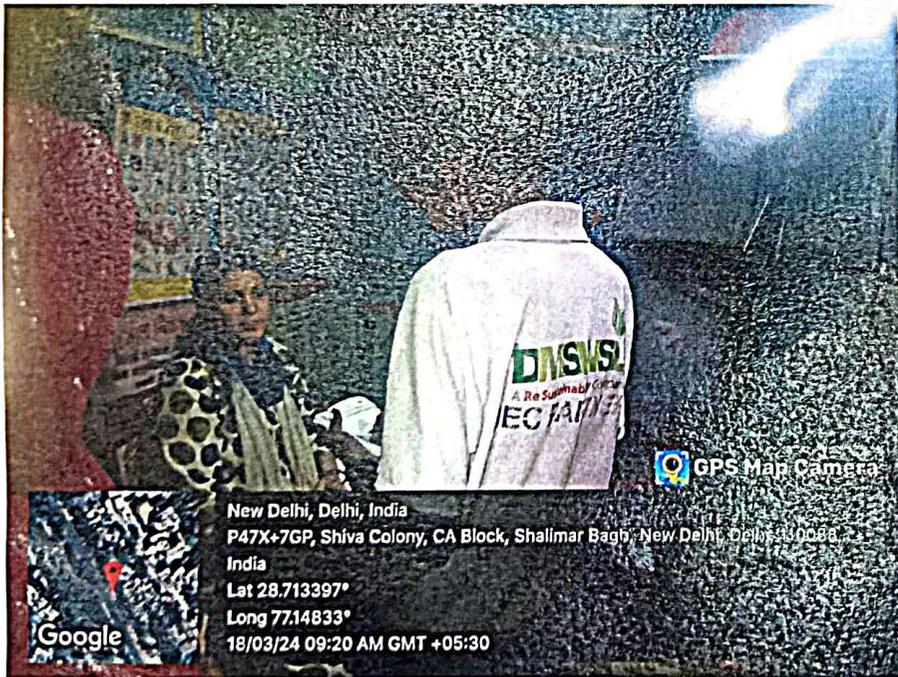
*Handwritten signature*

*Handwritten signature*

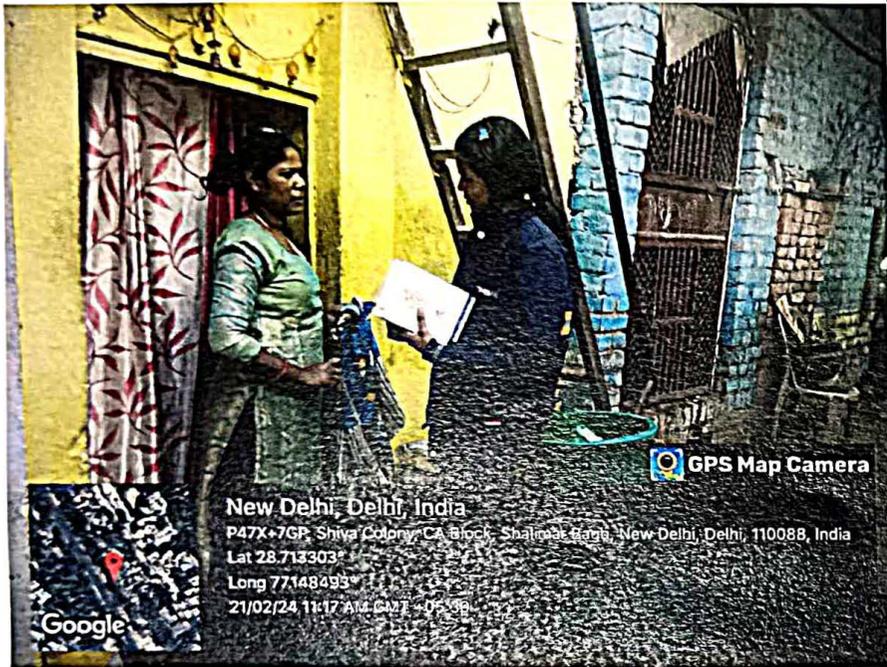




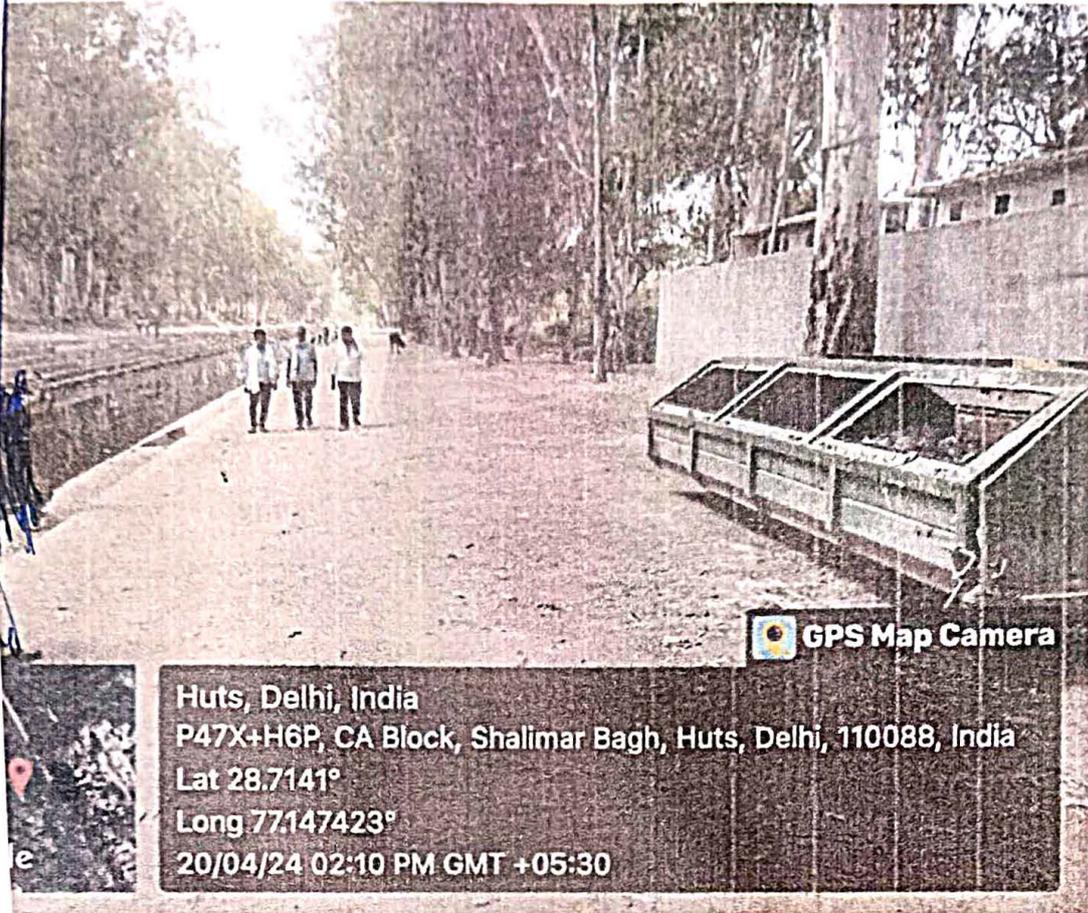
*Handwritten signature and 'S6'*



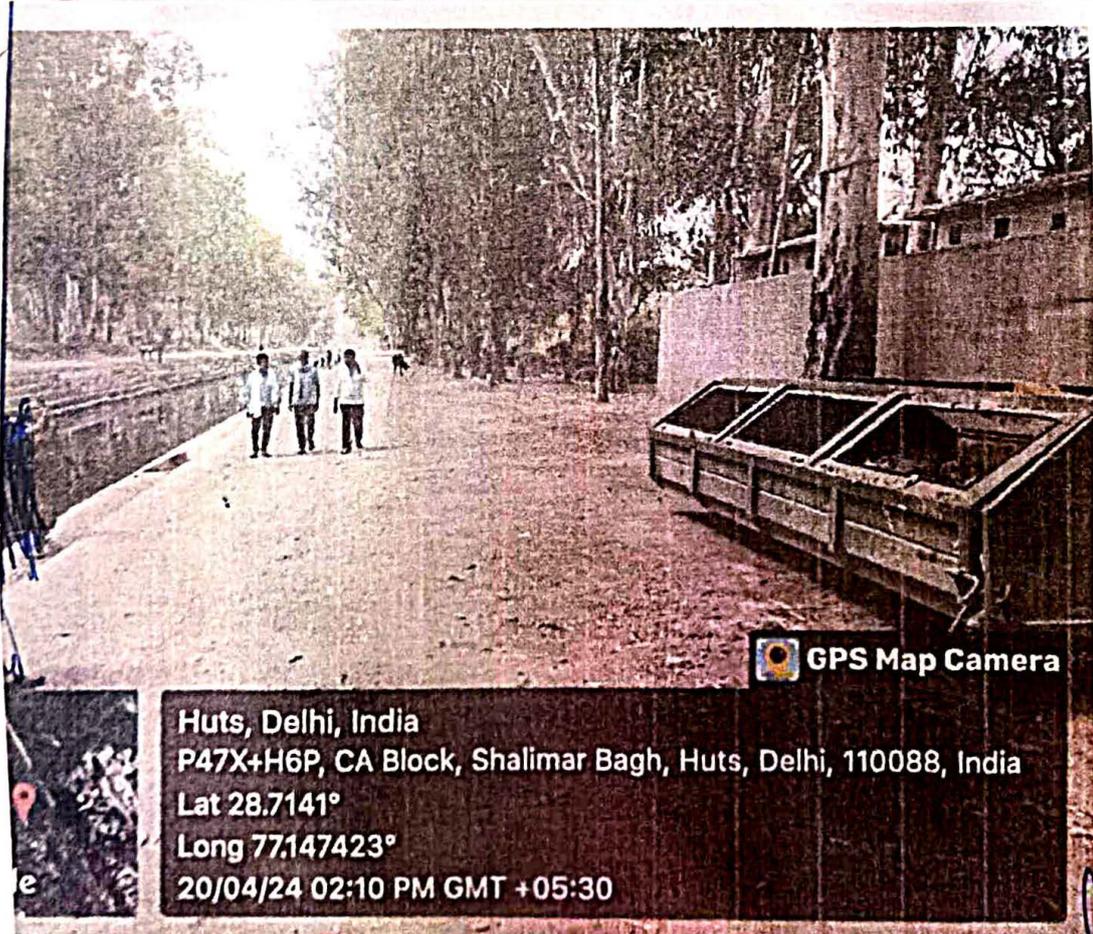
*Handwritten signature*



*[Handwritten signature]*  
*[Handwritten signature]*  
20/02/24

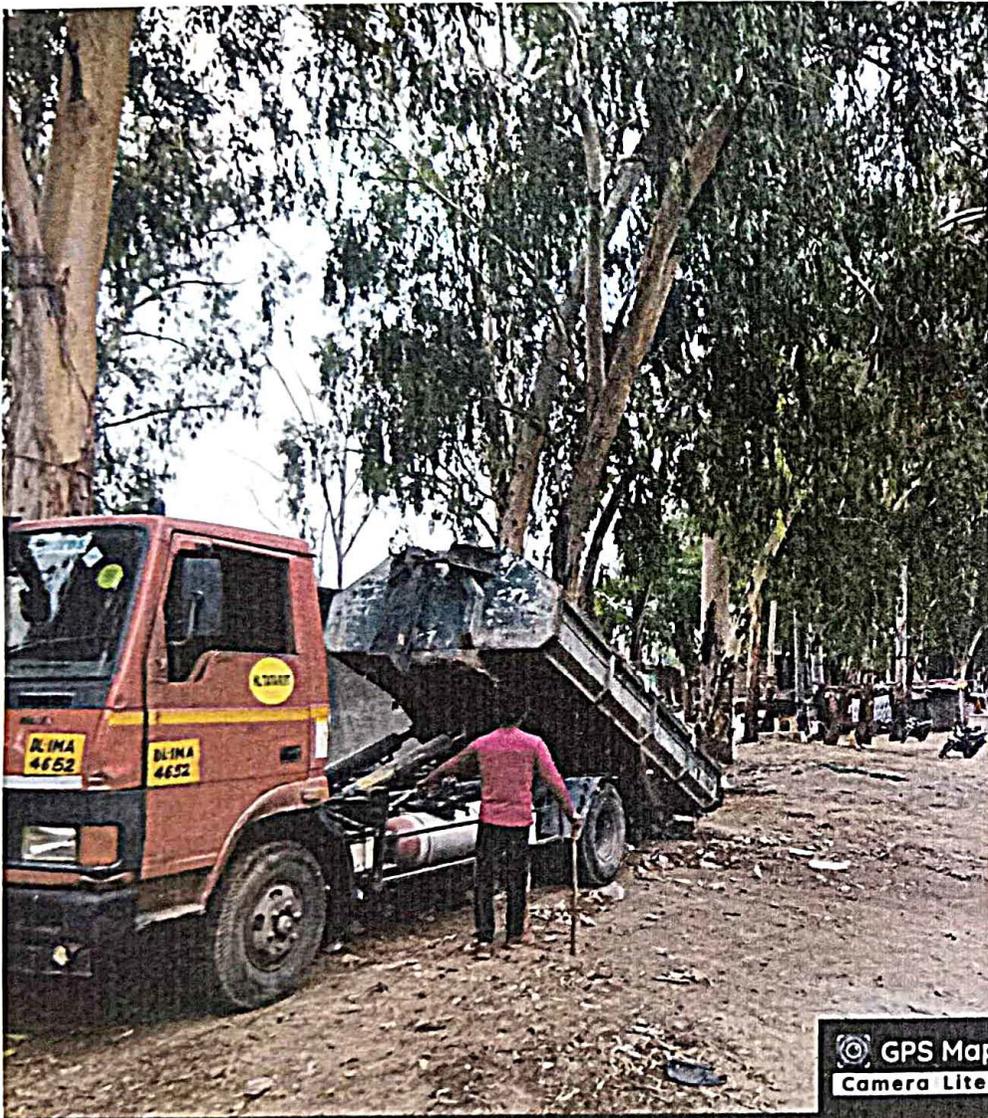


Huts, Delhi, India  
P47X+H6P, CA Block, Shalimar Bagh, Huts, Delhi, 110088, India  
Lat 28.7141°  
Long 77.147423°  
20/04/24 02:10 PM GMT +05:30



Huts, Delhi, India  
P47X+H6P, CA Block, Shalimar Bagh, Huts, Delhi, 110088, India  
Lat 28.7141°  
Long 77.147423°  
20/04/24 02:10 PM GMT +05:30

*Handwritten signatures and dates:*  
15/05/24  
15/05/24



GPS Map  
Camera Lite

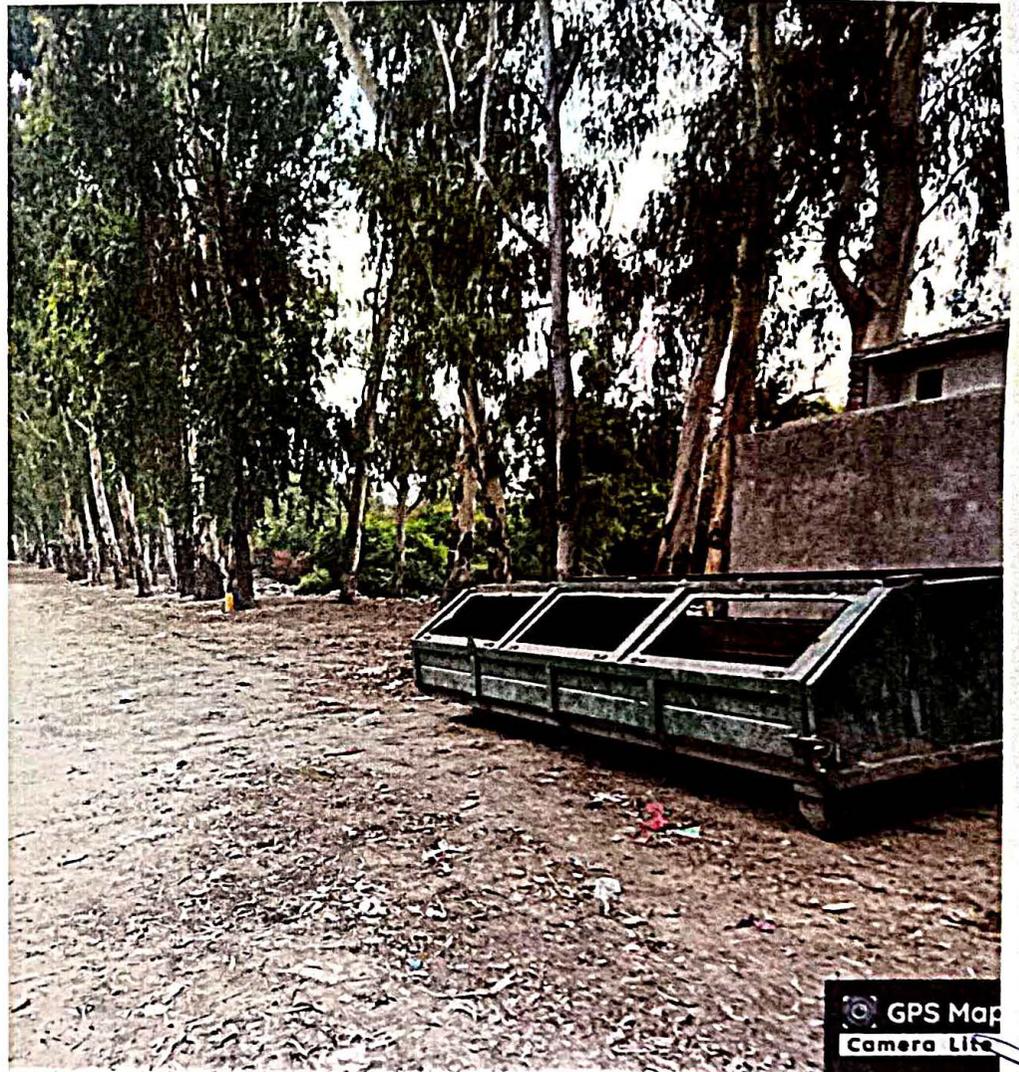
72, CA Block, Shalimar Bagh, Delhi, 110088, India

Latitude  
28.71442436°

Longitude  
77.14745857°

Local 09:29:59 AM  
GMT 03:59:59 AM

Altitude 221 meters  
Friday, 05.07.2024



GPS Map  
Camera Lite

G/JU 116D, Block GU, Ranikhet, Pitampura, New Delhi, Delhi, 110088, India

Latitude  
28.71440358°

Longitude  
77.14742671°

Local 09:31:09 AM  
GMT 04:01:09 AM

Altitude 221 meters  
Friday, 05.07.2024

*Handwritten signatures and dates:*  
25/07  
26